

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17637/2005

(From the judgement and order dated 16/05/2005 in SBCWP No. 1412/2005 of
The HIGH COURT OF RAJASTHAN AT JODHPUR)

PURAN RAM

Petitioner(s)

VERSUS

BHAGURAM & ANR.

Respondent(s)

(With prayer for interim relief and office report)

Date: 03/12/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s) Mr. B.D. Sharma,Adv.

Ms. Deep Shikha Bharati,Adv.

Ms. Priyanka Tyagi,Adv.

For Respondent(s)

Mr. Sushil Kumar Jain,Adv.

Mr. Puneet Jain,Adv.

Mr. H.D. Thanvi,Adv.

Mr. piyush Jain,Adv.

Ms. Pratibha Jain, Adv.

UPON hearing counsel the Court made the following
ORDERList the matter for final disposal on a non-miscellaneous
day in the month of February,2008.(Ganga Thakur)
PS to Registrar(Phoolan Wati Arora)
Court Master